

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**IA No. 444 of 2014 in DFR No. 2713 of 2014 &**  
**IA No. 445 of 2014 in DFR No. 2712 of 2014**

**Dated : 2<sup>nd</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Jaipur Vidyut Vitran Nigam Ltd.**

**...Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Bipin Gupta**

**Ms. Meghana Aggarwal**

**Counsel for the Respondent(s):**

**ORDER**

Learned Counsel appearing on behalf of the Appellant requests for adjournment of the matters till 30.01.2015. Hence matters are adjourned to 30.01.2015.

Post the matters on **30.01.2015.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

**mk**